

ITEM NO.801

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1470/2019

INDIAN UNION OF MUSLIM LEAGUE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.64809/2024-FOR DIRECTION and IA No.65068/2024-FOR DIRECTION)

WITH W.P.(C) No.1522/2019

W.P.(C) No.1532/2019

Date : 15-03-2024 These petitions were MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv. (Mentioned by)

Mr. Haris Beeran, Adv.
Ms. Pallavi Pratap, AOR

Mr. P.V. Surendranath, Sr. Adv.
Mr. Subhash Chandran K.R., Adv.
Mr. Biju P. Raman, AOR
Ms. Krishna L.R., Adv.
Mr. John Thomas Arakal, Adv.
Mr. Sawan Kumar Shukla, Adv.

Ms. Pyoli, AOR

**Mr. Adeel Ahmed, AOR
Ms. Sana Parveen, Adv.**

For Respondent(s)

Applicant-in-person

Mr. M.M. Kashyap, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Kausar Raza Faridi, AOR

Mr. Sandeep Singh, AOR

Mr. Suvidutt M.S., AOR

**UPON being mentioned the Court made the following
O R D E R**

- 1 On mentioning, the matter is taken on Board.
- 2 List the Petitions along with the connected matters on 19 March 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**